

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1843
ANSWERED ON 22.09.2020

RIVER RESTORATION PROJECTS

1843. SHRI HEMANT SRIRAM PATIL SHRI DHAIRYASHEEL SAMBHAJIRAO MANE
DR. SHRIKANT EKNATH SHINDE SHRI UNMESH BHAIYYASAHEB PATIL
DR. SUJAY RADHAKRISHNA VIKHE PATIL

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Maharashtra for the River Restoration Projects to restore the river systems and water bodies and if so, the details thereof;
- (b) the details of the list of projects approved or to be approved including the funds earmarked and allocated for the same;
- (c) whether the Union Government has any plans to introduce state of the art technology in carrying out rivers cleaning and de-silting process on its own or with Public-Private Partnership (PPP) mode; and
- (d) if so, the details thereof and the list of those projects approved and carried out during each of the last three years, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) to (d) It is the responsibility of States/Union Territories (UTs) and local bodies to ensure required treatment of sewage and industrial effluent, before discharge into recipient water bodies to prevent and control of pollution therein. This Ministry has been supplementing efforts of the States/UTs by providing financial and technical assistance in abatement of pollution in identified stretches of rivers (excluding river Ganga and its tributaries), through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) on cost sharing basis.

Proposals for pollution abatement works/schemes in identified towns along polluted river stretches are received from the States/UTs from time to time for consideration under the NRCP, which are sanctioned based on their prioritization, conformity with the NRCP guidelines, availability of Plan funds, etc. For the State of Maharashtra, pollution abatement works have been sanctioned under NRCP at a total cost of Rs.1182.86 crore, and sewage treatment capacity of 260 mld has been created in 8 towns, as per the details given in **Annexure**.

Different pollution abatement works/schemes admissible under the NRCP include sewer network, interception & diversion, sewage treatment plants, low cost sanitation, afforestation, etc. These are implemented by the concerned States/UTs and their agencies through established system for award of works, wherein techno-economic viability of different treatment options and/or choice of state of the art technology vis-a-vis the mandate of NRCP and the standards/norms applicable, remain crucial considerations.

ANNEXURE

Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1843 to be answered on 22.09.2020 on 'River Restoration Projects'.

S.No.	Town	River	Sanctioned Cost (Rs. in crore)	STP Capacity created (in mld)
1.	Karad	Krishna	3.19	28
2.	Kolhapur	Panchganga	74.29	78
3.	Nanded	Godavari	13.47	26
4.	Nashik	Godavari	62.02	100
5.	Prakkasha	Tapi	2.44	-
6.	Sangli	Krishna	25.55	27
7.	Triambakeshwar	Godavari	11.64	1
8.	Pune	Mula Mutha	990.26	-
	Total		1182.86	260
